

F
C.A.No. 9159 OF 2003

ITEM No.101 P.H.

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 9159 of 2003

M/s. Kusum Ingots & Alloys Ltd.Appellant (s)

VERSUS

Union of India and Anr.Respondent (s)

(With prayer for interim relief and office report)

Date : 15-04-2004 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. S. Borthakur, Adv.
Mr. Sunil Kumar Jain, Adv.

For Respondent (s)
No. 1Mr. Rajiv Shakdhar, Adv.
Ms. V. Mohana, Adv.
Ms. Sushma Suri, Adv.

No. 2Mr. Sanjay Kapur, Adv.
Mr. Sanjeev Kumar, Adv.
Mr. Rajiv Kapur, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. S. Borthakur, learned counsel, started his arguments at 11.05 a.m. and concluded at 11.35 a.m. Thereafter Mr. Rajiv Shakdhar, learned counsel argued his case till 11.55 a.m., when the Court reserved its judgment.

[Alka Dudeja] [Janki Bhatia]
Court Master Court Master